

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

MP/ CP(IB) 13 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2020

Name of the Company:

PPG Asian Paints Pvt Ltd

V/s

Rajpal Abhikaran Pvt Ltd

Section:

7 of the Insolvency and Bankruptcy Code

**ORDER**

Learned Counsel Mr. Masoom Shah appeared for the Financial Creditor.

Learned Counsel Mr. Nilesh Udernani appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 27.11.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)  
Dated this the 8th day of October, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)